

IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No. 69 of 2013

Manoj Jagnani ... Appellant
Versus
Prabin Kumar Shah Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Jitesh Kumar, Advocate
For the Respondent : Mr. Rohitashya Roy, Advocate

Order No.32 Dated- 29.06.2020

Perusal of the record reveals that the matter was placed before me in capacity of Principal District Judge, Bokaro.

Hence, Registry is directed to place the matter before Hon'ble the Chief Justice for listing of the appeal before the appropriate Bench..

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/